## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA STARRED QUESTION NO. 128 TO BE ANSWERED ON 26.07.2018

## **IMPLEMENTATION OF MGNREGS**

#### \*128. SHRI SHARAD TRIPATHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is facing new challenges in its implementation;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government has received recommendations from the National Advisory Council regarding effective implementation of the said scheme;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the steps being taken by the Government to remove the shortcomings?

### ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A Statement is laid on the Table of the House.

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# Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 128 for 26.07.2018

(a)&(b): Timely payment of all wages, more improvement in technical capability of supervising engineers for ensuring creation of quality asset, generating more and more awareness among the stakeholders etc. are some of the challenges faced in implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). Improvement in programme implementation is a continuous process. Government is alive to such challenges. Monitoring and supervision of all aspects of the programme have been strengthened for improving the implementation of the MGNREGS.

(c): No, Madam.

(d): Does not arise.

(e): The Government has taken steps to strengthen implementation of MGNREGA from time to time. These include:

- (i) The Ministry monitors the progress of the performance of States under MGNREGS on regular basis, viz. Video Conferences (VCs), Monitoring visits and Mid-term reviews etc.
- (ii) Implementation of National electronic Fund Management System (Ne-FMS) and focus on Aadhaar Based Payment system, streamlining fund flow mechanism, and monitoring of timely payment of wages to workers.
- (iii) Training of Barefoot Technicians, capacity building of MGNREGA functionaries such as State Technical Resource Team / District Technical Resource Team / Block Technical Resource Team on Mission Water Conservation works, training on Geo-MGNREGA, training to Finance officers of States on preparation of fund proposals etc.
- (iv) Monitoring framework developed and advisories issued for inspection of MGNREGA works by State, District and Block level officials and National Level Monitors.
- (v) The Ministry has initiated Job Cards (JCs) verification of MGNREGA workers to weed out the bogus and duplicates JCs.
- (vi) Auditing Standards have been issued and States have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, training of Village Resource Persons for conducting Social Audit etc.
- (vii) A path breaking initiative for improved planning, effective monitoring and greater transparency with the use space technology for geo-tagging of MGNREGA assets was launched.